

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P.(IB)-1110/(MB)/2019

CORAM: SHRI RAJESH SHARMA
MEMBER (T)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 06.01.2020

NAME OF THE PARTIES: Marc Coaters
V/s
Duro Shox Private Ltd

Section 9 of Insolvency & Bankruptcy Code 2016.

ORDER

103. C.P. (IB) 1110/(MB)/2019

Counsel for the Petitioner sought leave of the court for filing
withdrawal memo. Withdrawal memo is taken on record.

Petition is dismissed as withdrawn.

Sd/-

RAJESH SHARMA
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)